

Form No. XI

(See rule 26)

Application for restructuring of loan taken from the Sugar Development Fund

Sl. No.	Particulars	Information						
1.	Name and Address of the Sugar Factory							
2.	Plant Code							
3.	Name of the Sugar Undertaking							
4.	Registered Office							
5.	Constitution of the Sugar Undertaking	a. Co-operative Society b. Private Limited Company c. Public Limited Company d. Public Sector Company						
6.	Date of incorporation							
7.	Chairperson and Board of Directors							
8.	SDF Loans availed	Sl. No.	Plant Code	Scheme	Year	Total Loan (₹)	Balance Amount (₹)	
9.	Duration of Moratorium applied for (not more than 24 months)							
10.	Particulars of the Sugar Factory:							
	Item	Data for previous three years			Projection for next three years			Justification for the Projection
		20__	20__	20__	20__	20__	20__	
	Licensed Crushing Capacity							
	Installed crushing capacity (TCD)							
	Area under sugarcane (acres)							
	Average yield (tonnes/acre)							
	Total production of							



	sugarcane							
	Gross duration of the season (days)							
	Net duration of the season (days)							
	Total cane crushed (lakh tones)							
	Average sugar recovery %							
	Total sugar produced (quintals)							
11.	Financial Results of the Sugar Factory							
	Item	Data for previous three years			Projection for next three years			Justification for the Projection
		20__	20__	20__	20__	20__	20__	
	Net sales							
	Gross Profit/loss							
	Interest on:							
	(a) Term loan							
	(b) Working Capital							
	(c) Total							
	Depreciation							
	Operation Profit/loss							
	Tax							
	Net Profit/loss							
	Cash accruals							
	FRP fixed by the Govt. of India (per quintal)							
	Actual cane price paid (per quintal)							
	Cane Price Arrears (₹)							
12.	Financial Position of the Sugar Factory (for last three years as per Audited Financial Statements enclosed)							
					20__	20__	20__	Remarks
	Gross fixed assets including work-in-progress							
	Less Depreciation							


 3/1/22

	Net fixed assets				
	Investments				
	Current Assets				
	Current Liabilities				
	Net Working Capital				
	Net tangible assets				
	Long-term liabilities				
	Shareholder's Worth				
	Share capital including share suspense and non-refundable deposits				
	Reserves and surplus				
	Deficit in profit and loss account and Intangible assets				
	Net worth				
13.	CA certified FACR calculation sheet for Sugar Factory a. At the time of applying for restructuring loan b. At the time of applying for initial loan				
14.	CA certified FACR calculation sheet for Sugar Undertaking: a. At the time of applying for restructuring loan b. At the time of applying for initial loan				
15.	Debt Service Coverage Ratio (DSCR) of Sugar Factory a. At the time of applying for restructuring loan b. At the time of applying for initial loan				
16.	Debt Service Coverage Ratio (DSCR) of Sugar Undertaking a. At the time of applying for restructuring loan b. At the time of applying for initial loan				
17.	Details of the reliefs or concessions from the Central Government or State Government or Financial Institutions or Scheduled Bank and other Banks or donations from the employees of the sugar undertaking and other agencies, if any				


3/1/22

18.	Whether the concerned agencies have agreed to provide these reliefs/concessions to the sugar undertakings? If so copies of the consent letters from the concerned agencies are to be provided alongwith this application form.	
19.	Schedule of Implementation of the scheme:	
20.	Summary of the projected profitability/cash flow statements for 10 years on implementation of the scheme along with critical assumptions.	

* all amounts are in lakh of Rupees.

Signed by:

Name:

Designation:

Name and address of the sugar unit or factory

Place:

Date:


31/12